


**In the Court of Sri. Gokula .K. Prl. Civil Judge and JMFC., Anekal**  
**Cause list dated :- 12.08.2020.**

<b>Sl. No.</b>	<b>Morning Session</b>	<b>Stage of the Case</b>
1	OS 62/2005	Arguments
2	OS 264/2006	Arguments
3	OS 26/2009	Arguments
4	OS 170/2011	Arguments
5	OS 392/2013	Arguments
6	OS 158/2017	Arguments
7	OS 90/2010	Further chief
8	OS 112/2010	Further chief
9	OS 199/2020	Hearing
10	OS 200/2020	Hearing
<b>** After noon Session **</b>		
11	OS 52/2019	For hearing
12	OS 512/2018	For hearing
13	OS 692/2011	For hearing
14	OS 486/2013	For hearing
15	OS 312/2012	For Arguments
16	OS 440/2018	For Arguments
17	OS 2/2019	For Arguments
18	OS 248/2012	Hearing
19	OS 752/2013	Hearing
20	OS 122/2014	Hearing

**SO/-**   
**Prl. Civil Judge and JMFC.,**  
**Anekal.**

**NOTE :- All advocates are requested to strictly follow the SOP dated 24.07.2020 issued by the Hon'ble High Court of Karnaktaka**

**Matter listed on 12-08-2020 for hearing in the court of II Addl. Civil Judge  
& JMFC, Anekal.**

<b>Sl. No.</b>	<b>Morning Session</b>	<b>Stage</b>	<b>Sl. No.</b>	<b>Afternoon Session</b>	<b>Stage</b>
1	OS No. 90/18	Argument	1	OS No. 690/11	Hearing
2	OS No. 211/08	Hearing	2	OS No. 470/17	Hearing
3	OS No. 396/09	Hearing	3	OS No. 71/07	Hearing
4	OS No. 268/12	Hearing	4	OS No. 249/18	Hearing
5	OS No. 291/12	Hearing	5	OS No. 566/07	Hearing
6	OS No. 860/12	Hearing	6	OS No. 287/18	Hearing
7	OS No. 259/19	Hearing	7	OS No. 337/19	Hearing
8	OS No. 37/2020	Hearing	8	CC No. 297/17	Hearing
9	OS No. 37/18	Hearing	9	CC No. 352/17	Hearing
10	OS No. 157/15	Hearing	10	CC No. 1320/18	Hearing

**NOTE:- All Advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka.**



**II Addl. Civil Judge & JMFC,  
Anekal.**